اس گھی اور مکھن میں کافی اڈلٹریٹن ہوتا ہے۔ تو ان دو باتوں کر ررکلے کے لگے سرکار کہا کر رہی ہے ?

†शिप्यारे लाल करोल 'तालिब' :

i

चूंकि दिल्ली मिल्क स्कीम जो है वह लोगों को खालिस दूध और घी नहीं दे सकती है इससे दो खराबियां पैदा हो गई हैं । एक तो प्राइवेट लोग जिनके पास अपनी भैंसें हैं और जो खालिस दूध देते हैं वह अपने दूध के मनमाने दाम लेते हैं और दूसरे जो प्राइवेट लोग घी और मक्खन तैयार करते हैं उस घी और मक्खन में काफी अडल्ट्रेशन होता है । तो इन दो बातों को रोकने के लिए सरकार क्या कर रही है ?]

श्वी झाहनवाज खां : अडल्ट्रशन को रोकने के लिये फूड अडल्ट्रेशन एक्ट है जिस को सूबाई हुकूमतें नाफ़िज करती हैं । जो खोया या एसी दूसरी चीजें दूध से बनती हैं उनको रोकने की हम ने एक दफा कोशिश की । लेकिन उसका नतीजा यह हुआ कि दिल्ली में बहुत काफी लोगों ने शोरशराबा किया और एजिटेशन किया । इसके साथ ही जो कानून लागू हुआ था उसको तोड़ने के लिये अलग अलग रास्ते उन्होंने अख्तियार कर लिये और उसको रोकना हुकूमत के लिये मुश्किल हो गया ।

شری پیارے ال کریل دوطالب ۲۰۰: مهرے آدھے سوال کا جواب نہیں ملا -جو پرائیوبت لوگ دودھہ کے من مانے دام وصول کرتے ھیں اس کو روکنے کے لئے کہا کاررائی کی گئی ھے ?

†[श्री प्यारे लाल कुरील 'तालिब' : मेरे ग्राघे सवाल का जवाब नहीं मिला । जो प्राइवेट लोग दूध के मनमाने दाम वसूल करते हैं उसको रोकने के लिए क्या कार्रवाई की गई है ?]

to Questions 3188

SHRI C. SUBRAMANIAM: I do not want to give any unnecessary-hope. But tomorrow I have called a meeting of all the main milk users round about Delhi—people who have other milk products—to find out whether I could persuade them to give : a portion of their milk supply to the Delhi Milk Scheme for supplying to the citizens. I hope that something might come out of it. But at the same time, I do not want to raise any unnecessary hope.

MR. CHAIRMAN: Mr. Kureel is still unsatisfied. He wants to know what you are doing to prevent those people from asking for very high prices for the milk.

SHRI C. SUBRAMANIAM: It is a question of supply and demand. We have to have assured co-operative units which will supply to us milk without looking into other sources for selling ;t. That is why We have to build it up. I am sure that hon. Members are aware, that is why an expert team was constituted to go into not only the technical aspects of the Delhi Milk Scheme but also with reference to the procurement of milk, ' cattle development and all those things. And a comprehensive report has just been submitted by the team and that also we are examining. On the basis of it, we hope to take further steps.

WRITTEN ANSWERS TO QUES-TIONS

EXPERIMENTS ON VANASPATI

•446. SHRI SANKAR PRATAP SINGH DEV: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether his attention has been drawn to the results of the experiments conducted by Dr. Patwardhan on Vanaspati with special reference to its effects on rats; and

^{†[]} Hindi transliteration.

(b) if so, whether Government have verified the result of the experiments through other researches?

THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRA-MANIAM): (a) The Government are not aware of any experiments on the effect of Vanaspati on rats having been conducted by Dr. Patwardhan.

(b) Does not arise.

CASE AGAINST DANIEL WALCOTT

J" SHRI P. ABRAHAM: \ SHRI R. S. KHANDEKAR:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government have filed a case against Daniel Walcott about his escape from Delhi last year;

(b) whether an enquiry is being made why the New Delhi magistrate, Shri N. L. Kakkar, released his blocked funds of Rs. 35,000 one day before his escape; and

(c) whether the magistrate has been suspended in this connection?

THE MINISTER OF CIVIL AVIATION (SHRI N. KANUNGO): (») Yes, Sir. Cases have been filed against Daniel Walcott about his escape from Delhi last year.

(b) and (c) No Sir.

बिहार में बाढ़ के कारण खरीफ की फसल को अत्ति

*४४९. औं। महाबीर बास : क्या खाद्य तथा क्रुचि मंत्री यह बताने की क्रुपा करेंगे कि :

(क) क्या जुलाई और अगस्त, १९६४ में बिहार में बाढ़ के कारण खरीफ़ की फसल को क्षति पहंची; और

(ख) यदि हां, तो कितने मूल्य की फसल को क्षति पहुंची ?

T[KHARIF CROPS DAMAGED DUE TO FLOODS IN BIHAR

*449. SHRI MAHABIR DASS: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Khariff crops in Bihar have been damaged due to floods during the months of July and August, 1964; and

(b) if so, the value of the crops damaged?]

खाद्य तथा कृषि मंत्री (श्री सी० सुब्रह्मण्यम्) : (क) ग्रौर (ख) बिहार सरकार से प्राप्त सूचना के ग्रनुसार जुलाई १६६४ में भारी वर्षा से लगभग १७ करोड़ रुपये के मूल्य की खरीफ़ की फसलें नष्ट हो गईँ ।

f[THE MINISTER OF FOOD AND AGRICULTURE (SHRI C. SUBRA-MANIAM) : (a) and (b) According to information received from Bihar Government, Khariff crops have been damaged by heavy rains in July, 1964 to the value approximately of Rs. 17 crores.]

CROP LOAN SYSTEM

*453. SHRI DEOKINANDAN NARA-YAN: Will the Minister of COMMUNITY DEVELOPMENT AND CO-OPERATION be pleased to state:

(a) the names of the States where crop loan system has been introduced; and

(b) the pattern of financing of such loans and their recoveries?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVE-LOPMENT AND CO-OPERATION (SHRI B. S. MURTHY) : (a) The crop loan system has been introduced in all States (except J. & K.) in the package programme areas. So far as other areas ore concerned, Maharashtra, Gujarat, Madras and U.P.

f[] English translation.